SPICES BOARD



(Ministry of Commerce & Industry Govt. of India) Sugandha Bhavan N.H.By-pass P.B.No. 2277 Palarivattom P.O. Kochi - 682 025, India स्पाइसेस बोर्ड

(वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार) सुगन्ध भवन एन.एच.वाईपास पी. ची. नं. 2277 पालारिबट्टम पी.ओ. कोच्ची - 682 025, भारत

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Sub: Certificate of Conformity (CoC) for export consignment of Small Cardamom to Saudi Arabia- Clarifications-reg

This has reference to the requirement for Certificate of Conformity (CoC), stipulated by the Saudi Food and Drug Administration (SFDA) for exports to Saudi Arabia. In this connection, Spices Board has been receiving requests for clarification from stakeholders with regard to the requirement of CoC. The Board has taken up the queries with SFDA and the responses received are given below.

Q1) Which are the spices and spice products that require a CoC, for export from India to Saudi Arabia? Is CoC required for export of spices & spice products other than small cardamom to Saudi Arabia?

Ans: All consignments of spices that includes cardamom.

Q2) What are the parameters to be tested in Spices for obtaining the CoC?

Ans: The Certificate of Conformity (COC) for spices should consider the technical regulation (SFDA.FD 382) "Maximum Limits of Pesticide Residues In Agricultural And Food Products.

Based on the clarifications given above as well as the earlier information received from SFDA, it is learnt that, in the case of spices, the requirement for CoC is officially applicable only for export of Small Cardamom and spice products containing Small Cardamom to Saudi Arabia. Further, for obtaining CoC for Small Cardamom and spice products containing Small Cardamom, SFDA as per technical regulation (SFDA.FD 382), has prescribed for testing and clearance for the following pesticides only.

Sl No	Pesticide	Maximum level
1	Acetamiprid	0.1 mg/kg
2	Cypermethrins	3 mg/kg
3	Profenofos	3 mg/kg
4	Triazophos	4 mg/kg
5	Lambda cyhalothrin	2 mg/kg
6	Dithiocarbamates	0.1 mg/kg

However, in the case of export of spices/spice products which do not contain Small Cardamom to Saudi Arabia, the exporters may continue obtaining the Certificate of Conformity, if CoC is required by the customer.

Director (MKTG)

To

- 1) All Exporters of spices/ Exporters' Associations
- 2) All Regional Offices

(Hindi version follows)

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